

Annexure – 5

Name of the corporate debtor: SRINITHI ENTERPRISES PRIVATE LIMITED
Date of commencement of CIRP: 04.04.2025; List of creditors as on: 19.02.2026

List of operational creditors (Workmen)

(Amount in Rs.)

Sl. No.	Name of authorised representative, if any	Name of work man	Identification No.	Details of claim received		Details of claim admitted			Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
				Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% voting share in CoC, if applicable				
NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA
NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA
NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA
NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA
NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA

For SRINITHI ENTERPRISES PRIVATE LIMITED
(UNDER CIRP)

C. Sanjeevi

SANJEEVI C
RESOLUTION PROFESSIONAL
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